F.No. 01(03)/Roster/CE\$TAT/2021 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.08.2021

ORDER NO. 94 of 2021

Hon'ble President is pleased to partially modify the roster order no. 82 of 2021 for **CESTAT**, **Allahabad** from **04.08.2021** to **06.08.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.08.2021 to 06.08.2021 Forenoon	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of adjournment of matters for any reason, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order

(Bineesh Kumar K. S.) Registrar

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Deputy Registrar